

Shri K. K. Basu: Does Government propose to appoint a new Committee or extend the terms of reference of the Commission so far as enquiry into the cost structure, workload on the labourers and the schedule of hours are concerned?

Shri Karmarkar: I should like to have notice.

Shrimati Renu Chakravartty: In view of the fact that only recently a Notification has been issued that enquiry is going to be made into the wage structure, would it not be feasible to have it added on to the Jute Enquiry Commission?

Mr. Speaker: That is part of an argument. Apart from that, what is the information she wants?

Shrimati Renu Chakravartty: What is the difficulty in extending the terms of reference of the Commission when already this matter is before the House?

Shri Karmarkar: This Committee has its specific terms of reference. It has worked now for more than seven months. It is much more convenient for us to deal with the other question separately.

CLOSURE OF GENERAL MOTORS (INDIA) LTD

*1213. **Shri Sanganna:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the management of the General Motors (India) Ltd., Bombay have announced the closure of their business from 31st March, 1954;

(b) if so, the reasons therefor; and

(c) what steps Government propose to take to obviate unemployment of the retrenched labour?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir.

(b) According to Government's resolution of the 31st May, 1953 on the Automobile Industry, firms solely engaged in the assembly of motor vehicles were to close down their assembly operations.

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(c) There is however nothing definite that can be done in this matter. But Government are exploring possibilities of assisting as many as possible to get employment.

Shri Sanganna: What is the number of labourers that is affected on account of this closure?

Shri Karmarkar: With regard to General Motors (India) Ltd., I have the figure 1,178. I could not give my friend readily the numbers for the other concerns.

Shrimati A. Kale: May I know the total number of people thrown out of employment due to this policy of Government?

Shri Karmarkar: As I said, I have not got the figure of the total labour that may be displaced, but we are trying our best to see that they are absorbed in the manufacturing firms.

Shrimati A. Kale: How many have been absorbed so far?

Shri Karmarkar: I think no concern has yet closed.

Shri Sinhasan Singh: The hon. Minister stated that more than a thousand workers will be thrown out of employment by the closure of General Motors (India) Ltd. May I know whether Government have made out any plan to absorb them, and if so, what is the plan?

Shri Karmarkar: We are advising the concerns which will continue to manufacture automobiles to absorb as many of these labourers as they find useful and as far as it is possible for them to absorb them.

मध्य भारत में गृह उद्योग

*१२१४. श्री सूर्य प्रसाद : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) गृह उद्योगों के प्रोत्साहन के लिये मध्य भारत को १९५२-५३ में कितना धन दिया गया ; और

(ख) इस धन में कितना भाग सहायता और कितना ऋण के रूप में दिया गया ?

The Minister of Commerce (Shri Karmarkar): (a) Rs. 1,07,649.

(b) The entire amount was given as grant.

श्री सूर्य प्रसाद : क्या माननीय मंत्री बताने की कृपा करेंगे कि यह रकम जो राज्य सरकार खर्च करती है वह किन किन संस्थाओं को दी जाती है, क्या कोई इस की सूची माननीय मंत्री के पास पहुंचती है ?

Shri Karmarkar: I could not follow the question.

Mr. Speaker: He wants to know the details as to which are the institutions to which it has been given.

Shri Karmarkar: I could give my hon. friend the broad headings under the development of the handloom industry. One is: marketing and designing of handloom products, subsidy for improved types of looms, subsidy for those managed by the co-operative societies; the second heading is: development of other cottage industries, i.e., establishment of two mobile emporia. This is all the information I can give.

Shri N. L. Joshi: How much money has been actually spent by the Madhya Bharat Government?

Shri Karmarkar: I should like to have notice.

Shri Radhelal Vyas: For how much money was the request made by the State Government?

Shri Karmarkar: For which year?

Shri Radhelal Vyas: For the year to which the figure given relates.

Mr. Speaker: For the same year 1952-53, for which information was asked for.

Shri Karmarkar: My notes are copious on this question, and I shall take some time to find that out.

DEVELOPMENT SCHEMES IN STATES

*1215. **Shri S. N. Das:** Will the Minister of Planning be pleased to state:

(a) whether the various States have submitted their development schemes to be financed through Central assistance during 1954-55; and

(b) if so, the total amount involved in these schemes?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 46.]

Shri S. N. Das: May I know whether any scrutiny was made by the Central Government into the working of the projects sanctioned during 1953-54, before sanctioning loans for the year 1954-55?

Shri Hathi: Generally, these schemes are those which are already included in the first Five Year Plan. They are not new schemes, but before the State takes them up they send them here, and they are scrutinised to see under what heads they qualify.

Shri S. N. Das: From the statement it appears that only six or seven States have been able to forward their schemes for 1954-55. What is the reason for the delay in the other States submitting their schemes?

Shri Hathi: The other States have been requested to send their schemes as early as possible.

Mr. Speaker: That exhausts the Question List. We shall now go over the unanswered questions.

Shri P. N. Rajabhoj: I have a question, No. 1192.

Shri Brohmo-Choudhury: Mine is No. 1190.

Shri Meghnad Saha: I would like No. 1183 to be answered.

Shri Thimmasiah: Mine is No. 1185.